

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDHULA – HON’BLE MEMBER (J)

CORAM: SHRI.SANJAY PURI, - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.11.2023 AT After Court-1 hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/923/2023 in Company Petition IB/32/2023
NAME OF THE COMPANY	Invent Assets Securitisation And Reconstruction Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. Santosh Bhati
NAME OF THE RESPONDENT(S)	Invest Assets Securitisation And Reconstruction Pvt Ltd
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/923/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.

For final hearing, **matter is adjourned to 05.12.2023.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)